

DIVISION BENCH  
COURT - II

**O-211**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/284(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08<sup>TH</sup> MAY 2024**

|                  |   |
|------------------|---|
| IN THE MATTER OF | <b>INCOME TAX OFFICER<br/>VS<br/>THE REGISTRAR OF COMPANIES WEST BENGAL ( IN THE<br/>MATTER OF GANGOUR RESIDENCY PRIVATE LIMITED)</b> |
| UNDER SECTION    | <b>SEC 252 (3) - BY GOVERNMENT BODY</b>   |

**Appearance (via video conferencing/physically)**

None

**ORDER**

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. List the matter on **09.07.2024**.

**D.Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**